

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III**

CA(CAA)-60(PB)/2017

IN THE MATTER OF:

**M/s. Redcube Mktg. Solutions (P) Limited
and SP Guide Publications (P) Limited**

... PETITIONER

**SECTION :
Under Section 230-232**

Order delivered on 01.8.2017


**Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)**

**For the Petitioner/applicant : Mr. Sushil Aggarwal, Advocate
Ms. Radhika Kaul, Advocate**

For the Respondents : -

ORDER

Learned Counsels for the applicants are present. At the request of the
Ld. Counsels, the matter is adjourned to 02.8.2017, due to paucity of time.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
01.8.2017